

MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR

CAUSE LIST 17.11.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT ADVOCATE'S
1	Mr. Gopal Raj Kalla, Advocat	S.B. CRL. Misc. Bail Appeal no. 9430/2016 & S.B.Criminal Bail App. No. 8984/2016 Pawan Kumar Vs. State of Rajasthan	Mr. Mahesh Bora & Mr. Umesh Shrimali	Mr. D.S. Thind & Mr. Rajendra Charan

*Dheeraj S. Sharma*  
15/11/16

उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,

जोधपुर ✓

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